

suspended and it is apprehended that the suspension may be prolonged, they may temporarily accommodate their constituents, both borrowers and depositors to the extent possible by purchasing local cheques, drafts, etc. deposited in their accounts for collection, special consideration being shown in respect of cheques drawn by Government Departments/Companies of good standing and repute as also demand drafts drawn on local banks.

#### Classification of Raw Jute at Purchasing Centres

1480. SHRI S. N. SINGH DEO: Will the Minister of COMMERCE be pleased to state whether Jute Corporation of India, co-operative societies and non-official agents of the jute industry have been instructed to classify grades of raw jute at the purchasing centres and to make payments accordingly?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): The Jute Corporation of India's purchase centres and Co-operative societies who are agents of the JCI, grade that jute and make payments at the purchasing centres. Govt. have not issued any instructions to the non-official agents of the industry.

#### Recruitment of New Pilots in Indian Airlines

1481. SHRI DINEN BHATTACHARYA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the management of Indian Airlines has recruited any new pilots recently; and

(b) if so, the number thereof and reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR):

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(a) and (b). No Sir, Indian Airlines have not appointed pilots recently. However, a panel of 55 candidates was drawn up during 1972-73 which was valid for one year from 1-2-1973. Only 28 candidates were appointed from the panel against available vacancies.

इंडियन एयरलाइंस में तालाबंदी के पश्चात् कार्य पर आने वाले विमान चालकों की संख्या

1482. श्री मोहन स्वरूप : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) इंडियन एयरलाइंस में तालाबंदी की घोषणा के बाद कितने विमान चालक काम पर लौट आए हैं ;

(ख) इसके परिणामस्वरूप कितनी उड़ानें पुनः चालू की गईं ; और

(ग) क्या अभी भी कुछ ऐसे मामले हैं जिनके संबंध में इंडियन एयरलाइंस और विमान चालकों के बीच अभी समझौता होना है और यदि हाँ, तो क्या ?

पर्यटन और नागर विमानन मंत्री (श्री राज बहादुर) : (क) 24-11-1973 जिस तारीख को तालाबंदी घोषित की गयी थी तथा 21-2-1974 जिस तारीख को लाइन विमान चालकों के संबंध में तालाबंदी समाप्त की गयी थी के बीच 405 विमान चालकों में से 170 विमान चालक व्यक्तिगत घोषणाओं पर हस्ताक्षर करके ड्यूटी पर उपस्थित हो गए थे। तालाबंदी समाप्त करने के पश्चात् शेष विमान चालक भी ड्यूटी पर उपस्थित हो गए हैं।

(ख) समस्त विमान चालकों के ड्यूटी पर आने के परिणामस्वरूप सामान्य परिचालनों के मार्च, 1974 के मध्य तक पुनः चालू हो जाने की संभावना है।

(ग) उपर्युक्त भाग (क) के उत्तर को देखते हुए प्रश्न नहीं उठता।